No specific ceiling has been fixed on the production of motor pump sets by large companies. However, since February, 1974 centrifugal pumps upto 10 cm klO cm have been reserve for development in the small scale sector.

(b) Does not arise.

Admission of students belonging to the Scheduled Castes and Scheduled Tribes in schools & colleges in Delhi

- •350. SHRIMATI RATHNABAI SREENIVASA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that students belonging to the Scheduled Castes/Scheduled Tribes seeking admission in colleges and schools under the control of the Delhi Administration are required to submit Scheduled Castes/Scheduled Tribes certificates issued by the Delhi Administration as the caste certificates issued to their parents by other State Governments are not considered valid despite the fact that the caste indicated in their certificates are also recognised as Scheduled Castes/Scheduled Tribes In the Union Territory of Delhi; and
- (b) if so, what are the reasons therefor and what steps Government propose to take to correct the anomaly?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) According to information sup" plied by the Delhi Administration, admission in schools is given to all Scheduled Caste and Scheduled Tribe students on the basis of applications on the prescribed admission forms. The position regarding admission to colleges is, however, being ascertained-

Artificial shortage of paper

•351. SHRI BHUPESH GUPTA: SHRI INDRADEEP SINHA: SHRI BISHAMBHAR NATH PANDE: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the book publishers have accused the paper manufacturers for creating artificial shortage of paper by manipulating supplies and prices and have urged upon Government to take necessary steps in the matter; and
- (b) if so, what action Government have taken to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Representations have been received from publishers to the effect that paper manufacturers had increased prices of their products and that publishers are having difficulties in obtaining papers at reasonable prices for the production of books.

(b) Although there is no statutory control on the price of papers, Government have been discouraging the industry from resorting to unilateral increases in price without adequate justification, Government's unhappi-ness at the price increases effected by some mills without consulting Government, has been conveyed to the Paper Industry. The reaction of the industry is awaited before Government takes suitable regulatory measures to control the price situation. Steps are also being taken to increase the quantum of supply of concessional paper for the educational sector.

Representation of Union Territories in the Raiva Sabha

•352. SHRI MULKA GOVINDA REDDY: SHRI LALBUAIA; SHRI JAGAN NATH BHARDWAJ; SHRI NAGESHWAR PRASAD SHAHI: SHRI SANAT KUMAR RAHA:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether Government are aware of the demand among the residents of

the Andaman and Nicobar Islands for their representation in the Rajya Sabha; and

(b) if so, what steps Government; are taking to give representation to the Andaman and Nicobar Islands and other unrepresented Union Territories in the Rajya Sabha?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No Sir.

(b) There is no such proposal under the consideration of the Government.

ईरान के शाह की भारत याता के दौरान प्रदर्शन

*353. श्रीऋषि कुमार मिश्रः श्री रामानम्द यादवः श्री कल्पनाथ रायः श्री जगजीत सिंह ग्रानन्दः

क्या गृह मंत्री यह वताने की कृपा करेंगे कि:

- (क) ईरान के शाह की हाल की भारत यात्रा के दौरान प्रदर्शनों के आयोजकों की संख्या क्या थी :
- (ख) ग्रायोजकों की मार्गे क्या थीं; ग्रीर
- (ग) ईरानी तथा भारतीय छालों के शान्तिपूर्ण प्रदर्शन की स्रनुमति न दिये जाने के क्या कारण थे ?

Demonstration during the Shah of Iran's visit to India

*353. SHRI RISHI KUMAR MISHRA:

> SHRI RAMANAND YADAV: SHRI KALP NATH RAI: SHRI JAG JIT SINGH ANAND:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) the number of organisers of the demonstrations during the recent visit of the Shah of Iran to India;
- (b) what were the demands of the demonstrators; and
- (c) what were the reasons for not allowing peaceful demonstrations by the Iranian as well as the Indian students?]

गृह मंत्री (श्री चरण सिंह) : (क)

- (ख) प्रदर्भन के समय बांटे गये इक्ति-हारों से विहित प्रदर्शनकारियों की मांगें निम्नलिखित थी:—
- (1) ईरान में सभी राजनै तिक बंदियों का सताना बन्द किया जाये तथा उनको िहा किया जाए।
- (2) मूल मानव ग्रधिकार बहाल किये जायें।
- (3) लोगों के सहयोग से लोकप्रिय शासन फिर से स्थापित किया जाए।
- (ग) चूकि शाह-विरोधी ईरानी त्राह्मों के प्रदर्शनों के उपद्रवी श्रथवा हिसक हो जाने की ग्राशंका यी अतः विदेशीय नागरिक श्रादेश, 1948 के पैरा 11 के ग्रधीन उनकी गतिविधियों पर प्रतिबंध लगा दिया गंधा । अन्य किसी प्रकार के प्रतिबंध नहीं लगाये गए थे।

t[THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) 11 student organisations.

- (b) The demands of the demonstrators as seen from the handbills distributed at the time of the demonstration were:
- (1) Stoppage of torture and re lease of all political prisoners in Iran.
 - (2) Restoration of Fundamental Human Rights.
 - (3) Re-estabilshment of popular rule with the cooperation of the people.